NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/129/2016 NAME OF THE PETITIONER(S) : G. Rajendran : M/s Naargo Industries Private Limited & 7 others NAME OF THE RESPONDENT(S) UNDER SECTION : 235, 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Sai Vihan An Cibr Vishau Counce ly 1/4 × 6 = for zes pondent

<u>ORDER</u>

Counsel representing both the parties are present. Both the counsel prayed time for making their submissions. Time extended at their request. Put up on 13.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc

V. Hari kun for Dyers Thoney